

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No213  
CP(IB)/204(AHM)2021

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Savitaben Gordhanbhai Thumar (Personal Gaurantor) .....Applicant

V/s

Premraj Ramratan Laddha Liquidatorof Corporate Debator .....Respondent

**Order delivered on 20/06/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajesh Bohra, Adv.  
For the Respondent : Mr. Anip Gandhi, Adv.  
Mr. D.K. Nakrani, Adv.

**ORDER**

Learned Counsel for the applicant states that they have preferred an application before the Principal Bench for transfer of the matter and listing before the same Bench alongwith other matters which is pending. In the meantime, copy be served and pleadings be completed within three weeks.

List on 01.08.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**